

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:733
ANSWERED ON:10.12.2013
IRREGULARITIES IN FCI
Rawat Shri Ashok Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether financial irregularities running into crores of rupees have been detected/found in the Food Corporation of India during the last three years;
- (b) if so, the details thereof; and
- (c) the corrective action taken by the Government in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b) Yes, financial irregularities have been reported in FCI during the last three years. The number of cases initiated during the last three years and current year (upto 30.10.2013) for various irregularities including financial irregularities is as below:

Period NUMBER OF CASES INITIATED

Major Minor Total

2010 224 1935 2159

2011 185 1191 1376

2012 184 1075 1259

2013 (upto 30.10.2013) 188 880 1068

Majority of these irregularities pertain to misappropriation of foodgrains stock and procurement of BRL stock of foodgrains and irregularities in matter relating to open market sale of foodgrains under OMSS(D) and contracts.

(c) Heads of concerned divisions exercise supervision and control over schemes/ functions through Executive Director (Zone) and General Manager(Region). In order to put check on irregularities, FCI undertakes both punitive as well as preventive vigilance activities. The details of punitive & preventive measures taken are Annexed.